

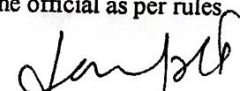
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)  
ROHINI COURTS, DELHI.**

**ORDER**

The following posting and transfer of the undermentioned officials are hereby made with immediate effect:-

S.No.	Name of the official	From	To
1	Ms. Swaraj Kumari E.C. - 3407	Sr. PA in the court of Ms. Ruchika Singla, Ld. ASJ (NW), Rohini Courts, Delhi.	Sr. PA in the court of Sh. Babru Bhan, Ld. ACMM (NW), Rohini Courts, Delhi.
2	Sh. Hari Om Bhardwaj S/o Sh. Ram Kishan E.C. - 73135589	Sr. PA in the court of Ms. Ritika Kansal, Ld. MM NIA Digital Court No. 02 (NW), Rohini Courts, Delhi.	Sr. PA in the court of Sh. Abhinav Singh, Ld. Civil Judge (NW), Rohini Courts, Delhi.
3	Ms. Sushma Kumari W/o Sh. Hemant Kumar E.C. - 11891821	PA in the court of Sh. Abhinav Singh, Ld. Civil Judge (NW), Rohini Courts, Delhi.	PA in the court of Ms. Ruchika Singla, Ld. ASJ (NW), Rohini Courts, Delhi.
4	Ms. Rani Kumari D/o Sh. Bhola Prasad E.C. - 47547804	PA in the court of Sh. Babru Bhan, Ld. ACMM (NW), Rohini Courts, Delhi.	PA in the court of Ms. Ritika Kansal, Ld. MM NIA Digital Court No. 02 (NW), Rohini Courts, Delhi.
5	Sh. Ravinder Kumar S/o Sh. Dalip Singh E.C. - 24987325	JA in Care Taking Branch, Rohini Courts, Delhi.	JA in Library Branch, Rohini Courts, Delhi.
6	Sh. Ashutosh Mishra S/o Sh. Yogender Mishra E.C. - 39798280	Reader/SJA in the court of Sh. Abhinav Singh, Ld. Civil Judge (NW), Rohini Courts, Delhi	SJA in Digitization Cell, Rohini Courts, Delhi

- Note:** 1. The Transfer/Posting Order No.F2(2)/Admn.(NW)/RC/2022/3439-3482 dated 31.01.2022 in respect of Sh. Gopal Chand S/o Sh. Mata Deen (E.C. - 70756191) stands cancelled.  
2. Non-compliance of this order immediately or proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

  
(SURESH KUMAR GUPTA)

**PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)  
ROHINI COURTS, DELHI.**

No.F2(2)/Admn.(NW)/RC/2022 4080-4117  
Copy forwarded for information and necessary action to:-

Date 02/2/2022

- 1) The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 2) The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
- 3) The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
- 4) The Sr. A.O.(J)/A.O.(J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
- 5) The Record Officer, North-West, Rohini Courts, Delhi.
- 6) The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
- 7) The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
- 8) The Web-site Committee, Tis Hazari Courts, Delhi.
- 9) The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
- 10) Personal Office of the undersigned.
- 11) The Facilitation Centre, Rohini Courts, Delhi.
- 12) The ALIO, Library Branch, Rohini Courts, Delhi.
- 13) The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.
- 14) The official(s) concerned.
- 15) The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.

  
**PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)  
ROHINI COURTS, DELHI.**